

II. Montecatini/Ammonia Synthesis Plant :

Refrigeration unit of Chemical Construction Corporation Plant, CO₂, removal section, Montecatini Cooling tower, Yard-piping and Miscellaneous equipment of some sections of Chemical Construction Corporation Plant, semi-water gas/lean gas plant.

(b) These equipments are of no use to Fertilizer Corporation of India Ltd. However, The Fertilizer (Planning & Development) India Limited are examining whether they could be utilized by them for Research and Development Work.

(c) No, Sir.

(d) and (e): The question of disposal of these equipments would arise only if Fertilizer (Planning & Development) India Ltd., come to the conclusion that they do not need them for their Research and Development Work.

Victimisation by Colliery Management

1392. SHRI HANNAN MOLLAH: will the Minister of ENERGY be pleased to state:

(a) whether Government have received a telegram dated 12th October, 1981, from Colliery Mazdoor Sabha of India (CITU) regarding the victimisation activities pursued by the colliery management; and

(b) if so, details of action taken by Government to stop such victimisation?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes sir.

(b) The information is being collected and will be laid on the Table of the House.

Additional Facilities To Radio And T.V. Artists

1393. SHRI A.C. DASS : will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) Whether his Ministry has a proposal to provide some additional facilities to the radio and television artists as are given to Central Government employees;

(b) If so, what are the additional facilities proposed to be given to them;

(c) when those facilities are going to be provided; and

(d) the details thereof ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE (a) to (d) : Staff Artists of both All India Radio and Doordarshan are contract employees and are in receipt of benefits as are admissible to regular civil servants of the Central Government including gratuity excepting pensionary benefits in lieu of which these Staff Artists are entitled to the Contributory Provident Fund benefits. However, in order to make them entitled for pensionary benefits, a proposal is under examination of a Ministerial Committee to work out a specific scheme for this purpose. A scheme has been drafted for the consideration of the Ministerial Committee and orders would issue after the Scheme approved by the Ministerial Committee is finally accepted.

Revision of Timings

1394. SHRI S. MURUGAIN: Will the Minister of COMMUNICATION be pleased to refer to the replies given to Unstarred Questions Nos. 2772 on 8th December, 1980, 3709 on 16th March, 1981 and 4225 on 15th September, 1981 regarding revision of timings and state:

(a) whether the demand of revision of timings has since been agreed to by the Department;

(b) if not, the specific reasons for such a long time taken by the Department to arrive at a decision in this regard; and

(c) what action government are taking to expedite the decision in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON) (a) to (c) : Tentatively it has been decided to permit Departmental Stamp Vendors and Extra Departmental Stamp Vendors to stop sale of stamps 30 and 15 minutes before the close of their daily duty, on an experimental basis in selected post offices. A general decision in the matter will be taken on an evaluation of this experiment.

Number of Fertilizer Plants in the Country

1395. SHRI HARIHAR SOREN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total number of fertilizer plants set up in different States;

(b) places where these are located;